

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD**

**TP No.119/397-398/NCLT/AHM/2016 (New) C.P.No. 23/397-398/CLB/MB/2015 (Old)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2020**

Name of the Company: Dhiren Pratapmal Bhandari  
V/s  
DB Shapriya Construction Ltd & Ors

Section: Section 397-398 of the Companies Act 1956.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ISALAL	PCS	Resp. 2	
2.	Vishwas K Shah. Ritesh Singh Nishan Majumdar	Adv.	Resp. 4.	
3.	Priyam Geomathi <del>and</del> Suchir mentai.	Adv. "	Petitioner. "	

**ORDER**

The Parties are represented through their respective Counsel/PCS(s).

On the request of Learned Counsels of both the side's, the matter is adjourned.

List the matter on 10.02.2020.

(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2020.